

SHRI MOOL CHAND DAGA (Pali) :
Mr. Deputy Speaker, Sir, if our country has to make progress and Five Year plans have to be implemented successfully, we would have to appoint competent, sincere and committed persons in Government service and incompetent and corrupt officials would have to be shunted out. For this, we would have to bring about a change in the Constitution and the procedure of the Central and State Public Service Commissions.

First, the Union and the State Public Service Commissions are not constituted properly. Their members are selected on political basis. As a result, the competent and brilliant people, who do not have any approach are deprived to get a good job.

The condition of the Public Service Commissions in the States is causing even more concern.

So far the system of interview is concerned, it is not proper to judge one's ability in 5 or 10 minutes. A lot of marks are awarded by the Commission for interviews. Therefore, it is required to make necessary improvements in the constitution of the Service Commissions as also in the selection procedure. Direct recruitment should be minimised as far as possible.

[English]

[vi] Need to drop the proposal for import of foreign technology in the Photovoltaics

SHRI BASUDEB ACHARIA (Bankura) :
It is a matter of great concern to all those having firm belief in the policy of self-reliance to learn about the Government of India's reported decision to import foreign technology through non-resident Indians in Solar Photovoltaics. This decision, if carried through, would harm our indigenous technology developed by the Central Electronics Limited and the BHEL.

The import of technology in sensitive areas like Space and Defence could prove

to be very costly. Hence, indigenisation in all these fields is very ; necessary. Such import of technology will erode our foreign exchange reserve, besides undermining our technical base in the concerned area and reducing job opportunities.

It is worthwhile mentioning here that the Central Electronics Limited in the public sector has made great strides in indigenous manufacture of solar cells and modules. This fact has been admitted by the Government also.

Besides, the foreign firms from whom technology is to be imported, are inferior to our public sector organisations like the Central Electronics Limited. Precisely for this reason, the vested interests in the advanced industrial nations of the West want to dump their technology which has become obsolete in their countries, in our country at the cost of indigenous technology.

In the interest of our country's pronounced policy of self-reliance and developing indigenous technology, I urge upon the Government to drop the proposal for import of foreign technology through non-resident Indians in the field of Photovoltaics and allow the Central Electronics Limited to develop its capacity to manufacture these items indigenously.

(vii) Need to prevent the closure and shifting of factories from Bombay, Thana and Ambarnath

DR. DATTA SAMANT (Bombay South Central) : Bombay-Thana-Ambarnath is a big industrial zone, having hundreds of big and small factories. These industrialists earned huge profits and started a number of other industries, some of the same type, all over India. As there is no national wage policy and labour is cheaply available in other States, the employers have closed about fifty big units in these areas, prominent of them are :—

1. Calico Chemicals (Sarabhai Group.)